

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No.37 of 2016 &  
IA No. 93 of 2016**

**Dated: 16<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Lalpur Wind Energy Pvt. Ltd. ...Appellant(s)**

**Vs.**

**Karnataka Power Transmission Corporation Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra  
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Sandeep Grover  
Ms. Pankhuri Bhardwaj for R.1 to 3

**ORDER**

We have heard learned counsel for the Appellant for some time.

List the matter for further hearing on **08.03.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/sh*

**(Justice Ranjana P. Desai)  
Chairperson**